

DIVISION BENCH
COURT - I

S-7

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.A.(CAA)/127(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27TH JUNE 2024

IN THE MATTER OF	LAKSH AUTOMOBILES PRIVATE LIMITED
UNDER SECTION	SEC. 230-232, SEC 234

Appearances (via video conferencing/physically)

Mr. Gopal Kumar Khetan, PCA : For Applicants

ORDER

1. Ld. Authorized Representative for the Applicants present.
2. Heard. **Reserved for orders.**

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**